

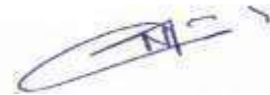
## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR [MCRAYGOR MECHANICALS PRIVATE LIMITED IN SEWERAGE MACHINES AT BAHADURGARH (HARYANA)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Mcraygor Mechanicals Private Limited</b> U29150HR2001PTC034671
2.	Address of the registered office	1402, SECTOR-6 BAHADURGARH HR 124507 IN
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	N.A
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at <a href="mailto:cirp.mcraygor@gmail.com">cirp.mcraygor@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at <a href="mailto:cirp.mcraygor@gmail.com">cirp.mcraygor@gmail.com</a>
10.	Last date for receipt of expression of interest	02.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	12.07.2023
12.	Last date for submission of objections to provisional list	17.07.2023
13.	Process email id to submit EOI	<a href="mailto:cirp.mcraygor@gmail.com">cirp.mcraygor@gmail.com</a>

**NAVEEN KUMAR JAIN**  
Insolvency Professional  
IP REGN. NO.  
IBBI/PA-001/IP-P00650/2017-2018/11097



Naveen Kumar Jain  
No. IBBI/PA-001/IP-P00650/2017-2018/11097  
Address: Plot No. 2236, Sector 46, Gurgaon-122001

**For McRaygor Mechanicals Private Limited**

**AFA valid upto- 05-10-2023**

Date : 17.06.2023